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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **14 September 2011**, the Committee approved the **addition of the two entries** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations.

A. Individuals associated with Al-Qaida

QI.Q.297.11. Name: 1: HASSAN 2: MUHAMMAD 3: ABU BAKR 4: QAYED Name (original script): حسن محمد أبو بكر قايد

Title: na Designation: na DOB: a) 1963 b) 1969 POB: Marzag, Libyan Arab Jamahiriya Good quality a.k.a.: a) Hasan Muhammad Abu Bakr Qa'id b) الحسين محمد أبو بكر قايد (Al-Husain Muhammad Abu Bakr Qavid) c) Muhammad Hassan Qayed d) Mohammad Hassan Abu Bakar e) Hasan Qa'id f) Muhammad Hasan al-Libi Low quality a.k.a.: a) Abu Yahya al-Libi (أبو يحيى الليبي) (prominently known by this nom de guerre) b) Abu Yahya c) Sheikh Yahya d) Abu Yahya Yunis al Sahrawi e) Abu Yunus Rashid f) al-Rashid g) Abu al-Widdan h) يونس الصحر اوي (Younes Al-Sahrawi; Younes Al-Sahraoui) Nationality: Libyan Passport no.: Libyan passport number 681819/88 National identification no.: Libyan national identification number 5617/87 Address: Wadi 'Ataba, Libya, (previous location in 2004) Listed on: 15 Sep. 2011 **Other information:** Senior Al-Qaida (QE.A.4.01.) leader who, as of late 2010, was responsible for the supervision of other senior Al-Qaida officials. As of 2010, Al-Qaida commander in Pakistan and provider of financial assistance to Al-Qaida fighters in Afghanistan. Has also been a top Al-Qaida strategist and field commander in Afghanistan, and instructor at Al-Qaida training camp. Mother's name is Al-Zahra Amr Al-Khouri (a.k.a. al Zahra' 'Umar).

QI.O.298.11. Name: 1: ABD AL-RAHMAN 2: OULD MUHAMMAD AL-HUSAYN 3: OULD MUHAMMAD SALIM 4: na

عبد الرحمن ولد محمد الحسين ولد محمد سليم :(Name (original script Title: na Designation: na DOB: Approximately 1981 POB: Saudi Arabia Good quality a.k.a.: a) Abdarrahmane ould Mohamed el Houcein ould Mohamed Salem b) شيخ يونس الموريتاني, (Yunis al-Mauritani: Younis al-Mauritani; Sheikh Yunis al-Mauritani; Shaykh Yunis the Mauritanian) Low quality a.k.a.: a) Salih the Mauritanian b) Mohamed Salem c) Youssef Ould Abdel Jelil d) El Hadj Ould Abdel Ghader e) Abdel Khader f) Abou Souleimane g) Chingheity Nationality: Mauritanian Passport no.: na National identification no.: na Address: na Listed on: 15 Sep. 2011 Other information: Pakistan-based senior Al-Qaida (QE.A.4.01.) leader also associated with The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Wanted by Mauritanian authorities.

In accordance with paragraph 19 of resolution 1989 (2011), the Committee has made accessible on its website the narrative summaries of reasons for listing of the above names, at the following URL: <u>http://www.un.org/sc/committees/1267/narrative.shtml</u>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/ag sanctions list.shtml. The Al-Oaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the nineteenth update of the List in 2011.

15 September 2011



Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities

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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.Q.297.11. HASSAN MUHAMMAD ABU BAKR QAYED

Date on which the narrative summary became available on the Committee's website: 15 September 2011

Hassan Muhammad Abu Bakr Qayed was listed on **15 September 2011** pursuant to paragraphs 4 and 5 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" or "otherwise supporting acts or activities of" Al-Qaida (QE.A.4.01).

Additional information:

Hassan Muhammad Abu Bakr Qayed, a.k.a. Abu Yahya al-Libi, is a senior Al-Qaida (QE.A.4.01) leader who, as of late 2010, was responsible for the supervision of other senior Al-Qaida officials. He has played a number of significant roles in the organization: Al-Libi was an Al-Qaida commander in Pakistan, in which capacity he commanded a group of Al-Qaida fighters and provided financial assistance to Al-Qaida fighters in Afghanistan. Al-Libi has also been a top Al-Qaida strategist, a field commander in Afghanistan, and an instructor at an Al-Qaida training camp.

Al-Libi is also a prominent figure in Al-Qaida's media operations and has been referred to as its propaganda chief. Al-Libi began appearing in Al-Qaida media productions in May 2006 and is one of Al-Qaida's most vocal public figures. As of April 2010, Al-Libi had released 68 messages on behalf of Al-Qaida and was second in visibility only to Ayman al-Zawahiri (QI.A.6.01). Among other things, Al-Libi has urged Pakistanis to attack their government.

Related listed individuals and entities:

Al-Qaida (QE.4.01), listed on 6 October 2001



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.O.298.11. ABD AL-RAHMAN OULD MUHAMMAD AL-HUSAYN OULD MUHAMMAD SALIM

Date on which the narrative summary became available on the Committee's website: 15 September 2011

Abd al-Rahman Ould Muhammad al-Husayn Ould Muhammad Salim was listed on **15 September 2011** pursuant to paragraphs 4 and 5 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" or "supplying, selling or transferring arms and related materiel to" Al-Qaida (QE.A.4.01) and the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01).

Additional information:

Abd al-Rahman Ould Muhammad al-Husayn Ould Muhammad Salim, a.k.a. Younis al-Mauritani, is a senior Al-Qaida (QE.A.4.01) leader who was in charge of Al-Qaida's external operations as of mid-2010. Based in Pakistan, Salim was planning an attack on European economic targets as of late 2010. The former leader of Al-Qaida, Usama bin Laden (QI.B.8.01), had devoted most of Al-Qaida's funds to support Salim's plan. Salim swore allegiance to Bin Laden in the late 1990's.

Salim has also been involved in the Salafist Group for Call and Combat (GSPC), which merged with AI-Qaida in 2007 and became the Organization of AI-Qaida in the Islamic Maghreb (AQIM) (QE.T.14.01). Salim joined GSPC in 2001; he fought in Mauritania and served as a communications link between GSPC and AI-Qaida. As of late 2009, Salim was wanted in Mauritania for planning an attack in 2005 against the Mauritanian military. At the same time he provided weapons and explosives training to AQIM members in Mali, including in the use of AK-47 assault rifles and rocket-propelled grenades. Salim has also fought against Algerian forces on behalf of GSPC and was sent by GSPC leaders to Pakistan to arrange the merger between GSPC and AI-Qaida.

Related listed individuals and entities:

Al-Qaida (QE.4.01), listed on 6 October 2001 The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01), listed on 6 October 2001